

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32118/2011

(From the judgement and order dated 30/08/2011 in WP No.254/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for stay, exemption from filing O.T., permission to file synopsis and list of dates, permission to file additional documents and prayer for interim relief and office report)

WITH S.L.P.(C)...CC NO. 13412 of 2012

(With permission to file SLP and office report)

SLP(C) NO. 245 of 2012

(With appln.(s) for impleadment, permission to file additional documents, permission to file lengthy list of dates and with prayer for interim relief and office report)

Date: 23/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Akesh Dwivedi, Sr. Adv.
Ms. Mukti Chaudhry, Adv.
Ms. Bindu Das, Adv.
Mr. Utkarsh Sharma, Adv.

Mr. Amit Sibbal, Adv.
Mr. Praveen Kumar, Adv.
Mr. Akhil Chhabra, Adv.

Mr. Kavin Gulati, Sr. Adv.
Ms. Anjali Vohara, Adv.
Ms. Priya Deep, Adv.
Mr. Umesh Kumar Khaitan, Adv.

For Respondent(s) Ms. Sushma Singh, Adv.
Mr. Sudhir Kulshreshtha, Adv.

Mr. Pradeep Misra, Adv.

Mr. Ranbir Singh Yadav, Adv.

Mr. Vinay Garg, Adv.

Mr. P.N. Misra, Sr. Adv.,
Mr. Abhish Kumar, Adv.
Ms. Archana Singh, Adv.

Mr. Vinay Garg, Adv.

Ms. Reena Singh, AAG, U.P.
Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

Rejoinder affidavit may be filed within three weeks. List
thereafter.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master